



**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs**  
**(Power Section)**  
**Srinagar/ Jammu**

**Notification**  
**Jammu, the 1<sup>st</sup> February, 2019**

**SRO 96** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class with effect from 1.2.2019 to 3.2.2019 within their respective territorial jurisdictions as may be assigned to them on the venue:-

S.No	Name of the Officer S/Shri	Designation
1.	Virender Manyal,	Deputy Director, ULB Jammu
2.	Vikas Atri	District Treasury Officer, Samba
3.	Khurshid Ahmed Bhat	District Sheep Husbandry Officer, Samba
4.	Abdul Raheem	District Social Welfare Officer, Samba
5.	Mohammad Syeed	Functional Manager, DIC Reasi
6.	Devinder Singh	Asstt. Director, CAPD, Samba
7.	Atul Kumar	Assistant Floriculture Officer, Samba
8.	M.Zahoor Ahmed Chowdhary	Assistant Commissioner Provident Fund, Samba
9.	Lal Hussain	Asst. Director Fisheries, Samba

By order of the Government of Jammu and Kashmir.


**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LD(P) 2019-1/Samba

Dated. 01-02-2019

Copy to the:

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Samba. This is with reference to his letter No.DCS/SM/AIMS/18-19/1326-27 dated 31.1.2019.
4. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA ( W.7. S.C).

  
**(Khurshid Ahmad Bhat)**  
**Deputy Legal Remembrancer**